

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th August, 2018

HC.VII-101/2018/ **5071** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Dhruvad Kashyap Das, District and Sessions Judge, Morigaon, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Judicial), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Smti Aparna Ajitsaria transferred.

Shri Das will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Morigaon and proceed to join his new assignment on 7th September 2018.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-101/2018/ **5072 - 5096** /A.

Dated 30.08.2018

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur. He is requested to place the services of Shri Dhruvad Kashyap Das, District and Sessions Judge, Morigaon, at the disposal of the Gauhati High Court, with effect from the date of his joining in the Gauhati High Court
1. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
2. The District and Sessions Judge, _____
3. The Judge, Designated Court, Assam, Guwahati
4. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta/ Dhubri
5. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
6. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI & NIA, Assam, Guwahati
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati
11. The Member, MACT, _____
12. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
13. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. Shri Dhruvad Kashyap Das, District and Sessions Judge, Morigaon
15. The Joint Registrar (_____), Gauhati High Court, Guwahati


30/8/2018

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16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading this
Notification in the Gauhati High Court Website
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar
(Judicial)/Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court,
Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,
Guwahati for publication of the Notification in the Assam Gazette.


30/8/2018

REGISTRAR (VIGILANCE)